



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 23rd September, 2022

NOTICE

Please take notice that the following matters adjourned in the Court-IV. The next date of Hearing is indicated below:-

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 776 of 2022 & I.A. No. 2157 of 2022 (PH)	Jalesh Kumar Grover Resolution Professional for GPI Textiles Ltd. Vs. The Hongkong and Shanghai Banking Corporation Ltd. & Anr.	20.09.2022	12.10.2022
2.	Comp. App. (AT) (Ins) No. 482 of 2021 & I.A. No. 1273 & 1274 of 2021 & 605 of 2022 (PH)	Suraksha Asset Reconstruction Ltd. Vs. Abhay Narayan Manudhane, Resolution Professional of Housing Development and Infrastructure Ltd. & Anr. With	13.09.2022	28.09.2022
3.	Comp. App. (AT) (Ins) No. 660 of 2021 & I.A. No. 1736 of 2021 (PH)	Majestic Consumer Welfare Association Vs. Bank of India & Ors.	13.09.2022	28.09.2022
4.	Comp. App. (AT) (Ins) No. 1022 of 2021 & I.A. No. 2730, 2731, 2732 of 2021 & 1358 of 2022 (PH)	Bank of India Vs. Naresh Seth With	13.09.2022	27.09.2022

5.	Comp. App. (AT) (Ins) No. 1024 of 2021 & I.A. No. 2735, 2736, 2737 of 2021 & 1359, 1389 of 2022 (PH)	Bank of India Vs. Vinod Kumar Ambavat Resolution Professional for Actif Corporation Ltd.	13.09.2022	27.09.2022
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By order of Hon'ble Chairperson

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Registrar